

(1)

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/201/2016  
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others  
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. V. GAUTHAM  
For S.R. RAGHUNATHAN

Counsel for Petitioner

2. S ESWAR  
SUSHMITA UDAYASANKAR

Counsel for Respondents  
Company Secretary  
Advocate

V. Gautham  
S.E.M.  
Advocate

ORDER

Shri V Gautham, counsel for petitioner alongwith P3 present. Shri S Eshwar, PCS and Ms Sushmita Udayasankar, representing respondents alongwith R2 present and stated that there is no possibility of reaching to any compromise and submitted that the matter may be progressed in accordance with law. There is no requirement of the parties to be present in person in the near future. Counsel for petitioner is directed to file a rejoinder by serving a copy to the other side within two weeks. Counsel for respondents is directed to file sur rejoinder, if any, by the next date of hearing. Put up on 09.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)  
Member (Judicial)

(K Anantha Padmanabha Swamy)  
Member (Judicial)